

MEGHALAYA LEGISLATIVE ASSEMBLY

AUTUMN SESSION

STARRED

QUESTIONS AND ANSWERS

Friday, September 13th, 2019.

Alleged One Man

Shri ADELBERT NONGRUM

Shri CONRAD K. SANGMA
(Chief Minister)

*98. Will the Minister in-charge
Tourism be pleased to state :-

(a) Whether the Government has
constituted an inquiry against the
alleged one man show in MTDC?

(a) Yes, Sir, an inquiry was
conducted by the Managing Director,
MTDC Ltd.

(b) If the reply at (a) above is in the
affirmative, the status?

(b) Sir, the report has been submitted
to the Government.

Mawlai Bypass

Shri ZENITH M. SANGMA

Shri PRESTONE TYNSONG
[Deputy Chief Minister in-charge
Public Works (Roads)]

*99. Will the Deputy Chief Minister
in-charge Public Works (Roads) be
pleased to state :-

(a) Whether the construction of the
Mawlai Bypass has been
completed?

(a) Yes, Sir.

(b) When was the scheme for the
construction of Mawlai Bypass
sanctioned?

(b) Sir, in March, 2012.

(c) The total length of the road and
the width of the road?

(c) Sir, the total length is 5.50 Km
and Black topped width is 7.00 Mtrs.

Introduction of Crop Insurance under PMFBY

Shri MAYRALBORN SYIEM

Shri BANTEIDOR LYNGDOH
(Minister in-charge Agriculture & Farmers' Welfare)

*100. Will the Minister in-charge Agriculture & Farmer's Welfare be pleased to state :-

(a) Whether Crop Insurance is introduced in the State under Pradhan Mantri Fasal Bima Yojana (PMFBY)?

(a) Yes, Sir.

(b) If the reply at (a) above is in the negative, the reasons thereof?

(b) Sir, does not arise in view at (a) above.

Block Development Officers (BDOs) under Chokpot

Shri LAZARUS SANGMA

Shri SNIAWBHALANG DHAR
(Minister in-charge Community & Rural Development)

*101. Will the Minister in-charge Community & Rural Development be pleased to state the number of Block Development Officers (BDOs) under Chokpot Community and Rural Development Block whose transfer and posting has been affected during the period from 2018 till date?

Sir, there are 3 (three) Block Development Officers (BDOs) under Chokpot Community and Rural Development Block whose transfer and posting has been affected during the period from 2018 till date.

The Tripartite Agreement

Shri WINNERSON D. SANGMA

Shri CONRAD K. SANGMA
(Chief Minister)

*102. Will the Chief Minister be pleased to state the status of the implementation of the Tripartite agreement between the Central Government, the State Government and the ANVC ?

Sir, some of the Actionable points have been implemented. Others are being examined.

Forest Act Exemption

Dr. M AMPAREEN LYNGDOH

**Shri LAHKMEN RYMBUI
(Minister in-charge Forests &
Environment)**

*103. Will the Minister in-charge Forests & Environment be pleased to state:-

- (a) Whether there is any merit in the proposed moved of the KHADC to seek Forest Act exemption (Shillong Times, 28th August, 2019)?
- (b) The status of the United Khasi Jaintia Autonomous District Management & Control of Forest Act, 1958 in the context of mineral (coal) mining in the State?

(a) & (b)
Sir, information is being collected.

Brick Industries

Shri SAMUEL M. SANGMA

**Shri SNIAWBHALANG DHAR
(Minister in-charge Commerce &
Industries)**

*104. Will the Minister in-charge Commerce & Industries be pleased to state :-

- (a) Whether illegal manufacturers of Brick Industries at Garo Hills were checked by the officials from 2014 till 2019?
- (b) If the reply at (a) above is in the affirmative, the number and amount of such persons caught and fined and the royalty paid to the State Government?
- (c) If the reply at (a) above is in the negative, the reason thereof?

(a) Yes, Sir.

(b) Sir, 54 brick kiln proprietors have been issued Closure Notice by the Meghalaya State Pollution Control Board.

(c) Sir, N/A as action has been taken.

Strengthen the Inter - State and International Boundary Pillars

Shri GEORGE B. LYNGDOH

Shri KYRMEN SHYLLA
(Minister in-charge Revenue &
Disaster Management)

*105. Will the Minister in-charge Revenue & Disaster Management be pleased to state the steps taken to strengthen the Inter - State boundary pillars and International boundary pillars?

Sir,

(i) **Inter State Boundary Pillars:-**
Efforts are being made to settle the boundary dispute/area of difference between two State Governments amicably.

(ii) **International Boundary Pillars :-**
The maintenance of International boundary pillars are always decided between the two countries in the Joint Boundary Conference between the two countries which is under the purview of the Ministry of External Affairs, Government of India.

National Register Certificate

Shri PROCESS T. SAWKMIE

Shri CONRAD K. SANGMA
(Chief Minister)

*106. Will the Chief Minister be pleased to state whether the Government is ready to implement the National Register Certificate?

Sir, Citizenship is a subject in the Union List.

List of Schemes under Soil & Water Conservation Department

Shri SYNTAR KLAS SUNN

**Shri SNIAWBHALANG DHAR
(Minister in-charge Soil & Water
Conservation)**

*107. Will the Minister in-charge Soil & Water Conservation Department be pleased to state the list of schemes along with the cost of each schemes sanctioned during the year 2018-19 and 2019-20 under Rural Infrastructure Development Fund (RIDF) and other funding programmes of the Government, Constituency-wise?

Sir, all schemes under RIDF and other funding programmes of the Government are sanctioned District-wise and not Assembly Constituency-wise.

The list of schemes for the year 2018-19 and 2019-20 is as per Statement placed on the Table of the House.

Damages caused by River Umngi

Shri HIMALAYA M. SHANGPLIANG

**Shri CONRAD K. SANGMA
(Chief Minister)**

*108. Will the Minister in-charge Water Resources be pleased to state :-

(a) The extent of damage caused by the river Umngi in the recent floods during 2018-19 in Balat, Dangar and Lalpani areas?

(a) Sir,

Balat - There is loss of land along the Left bank due to erosion caused by Umngi river from Puja committee land upto confluence with Dakini river. Total length affected is 500 m approximately and width of bank loss is about 5 to 10 metres.

Dangar - There is no damage to Dangar village from the flood of Umngi river. However, there is land loss at Dangar Dop area due to erosion caused by Umngi river.

Lalpani - There is some river bank erosion due to flood of Umngi river. There was no report on the loss of life and livestock.

(b) The steps taken by the Department to protect the life and property in these areas from damages caused by the river?

(b) Sir, estimate for emergency bank protection work for an amount of ₹1.75 crores was submitted to the Government. Apart from this, a DPR for Flood Protection works from Balat to Lalpani for an amount of ₹111.85 crores has been submitted to CWC.

(c) Whether any compensation has been paid for the damages to the property and cultivation in these areas?

(c) No, Sir.

(d) If the reply at (c) above is in the affirmative, the names and address of the victims be furnished?

(d) Sir, does not arise in view at (c) above.

Food Safety Officer

Shri MAYRALBORN SYIEM

Shri A. L. HEK
(Minister in-charge Health & Family Welfare)

*109. Will the Minister in-charge Health & Family Welfare be pleased to state :-

(a) The number of the Food Safety Officers appointed in the State?

(a) 11 Nos., Sir.

(b) The name and number of such Officers, District-wise?

(b) Sir, the name and contact number of Food Safety Officers are as follows :-

| Sl. No. | Name of the District | No. of Posts | Name & Contact Number |
|---------|------------------------|--------------|---|
| 1 | East Khasi Hills | 1 (one) | Smti. D. B. S. Mukhim Ph. No. 9436105028 |
| 2 | West Garo Hills | 1 (one) | Shri O. D. Sangma Ph. No. 9615988296 |
| 3 | West Jaintia Hills | 1 (one) | Smti. A. B. Tyngkan Ph. No. 9402506814 |
| 4 | East Garo Hills | 1 (one) | Smti. T. Ch. Marak Ph. No. 8416058397 |
| 5 | West Khasi Hills | 1 (one) | Shri R. M. Syiem Ph. No. 9402506773 |
| 6 | Ri - Bhoi District | 1 (one) | Smti. Evangeline Pyngrope Ph. No. 8974626389 |
| 7 | South Garo Hills | 1 (one) | Smti. Ujala M. Marak Ph. No. 9436999149 |
| 8 | South West Khasi Hills | 1 (one) | Shri Shibstanding Diengngan Ph. No. 9402541460 |
| 9 | East Jaintia Hills | 1 (one) | Shri Nathaniel Lyngwi Ph. No. 9863017612 |
| 10 | North Garo Hills | 1 (one) | Smti. Verdi Sangma Ph. No. 8258967358 |
| 11 | South West Garo Hills | 1 (one) | Smti. Sainira Marak Ph. No. 8794276582 |

Asian Development Bank (A. D. B.)

Shri SAMUEL M. SANGMA

**Shri LAHKMEN RYMBUI
(Minister in-charge Education)**

*110. Will the Minister in-charge Education be pleased to state whether the School Buildings sanctioned through the Asian Development Bank (A. D. B.) are earthquake proof?

Yes, Sir.

Advocate General

Shri WINNERSON D. SANGMA

**Shri JAMES P. K. SANGMA
(Minister in-charge Law)**

*111. Will the Minister in-charge Law be pleased to state :-

- (a) When did the Government appoint the present Advocate General of the State of Meghalaya?
- (b) The total amount being paid to the Advocate General as:
 - (i) Appearance fee per case?
 - (ii) Opinion consultation fee per case?
- (c) The total amount paid to the previous Advocate General as:
 - (i) Appearance fee per case?
 - (ii) Opinion consultation fee per case?

(a), (b) & (c)
Sir, is as per Statement placed on the Table of the House

Equal Pay to all S.S.A Teachers including Fourth Teachers

Shri PROCESS T. SAWKMIE

Shri LAHKMEN RYMBUI
(Minister in-charge Education)

*112. Will the Minister in-charge Education be pleased to state:-

(a) Whether the Government has given equal pay to all the S.S.A Teachers including the Fourth Teachers?

(a) No, Sir.

(b) If the reply at (a) above is in the negative, the reasons thereof?

(b) Sir, the Government has enhanced the salary of SSA LP to ₹19,044/- & SSA UP teachers to ₹20,493/- in 2016-17. However, the SSA scheme has a mandate to approve for 3 teachers per Upper Primary, whereas in our State we have four teachers, therefore an additional teacher is supported from the State fund.

Implementation of Megha Health Insurance Scheme (MHIS) III & IV

Shri GEORGE B. LYNGDOH

Shri A. L. HEK
(Minister in-charge Health & Family Welfare)

*113. Will the Minister in-charge Health & Family Welfare be pleased to state:-

(a) The amount spent on the implementation of Megha Health Insurance Scheme (MHIS) III, Year-wise?

(a) Sir, the total amount spent for (MHIS) III is ₹54,82,32,908/- (Rupees fifty four crores eighty two lakhs thirty two thousand nine hundred eight) only.

I. 12 months policy period (1st July 2017-30th June, 2018)-₹36,61,47,347/- (Rupees thirty six crores sixty one lakhs forty seven thousand three hundred forty seven) only.

II. 2 months 25 days extension period (1st July, 2018 - 25th September, 2018)- ₹18,20,85,562/- (Rupees eighteen crores twenty lakhs eighty five thousand five hundred sixty two) only.

(b) The amount spent on the implementation of Megha Health Insurance Scheme (MHIS) IV & Pradhan Mantri Jan Arogya Yojana (PMJAY) since initiation till date, Month-wise?

(b) Sir, the total amount spent on the implementation of Megha Health Insurance Scheme (MHIS) IV & Pradhan Mantri Jan Arogya Yojana (PMJAY) since start of the policy period on 1st February, 2019 till date is ₹58,97,74,909/- (Rupees fifty eight crores ninety seven lakhs seventy four thousand nine hundred nine) only.

Building Bye Laws

Dr. M. AMPAREEN LYNGDOH

**Shri JAMES P. K. SANGMA
(Minister in-charge District Council
Affairs)**

*114. Will the Minister in-charge District Council Affairs be pleased to state:-

(a) The status of the proposed Building Bye Law to be notified by the KHADC?

(a) Sir, the Building Bye-Laws to be notified by the Khasi Hills Autonomous District Council is under process.

(b) The extended areas of operation of the proposed Law?

(b) Sir, does not arise in view at (a) above.

(c) The name of the Department which is currently processing building permission in areas falling under the Sixth Schedule while processing application for bank loans?

(c) Sir, a No Objection Certificate is being issued by the Autonomous District Councils.

Cabinet Meetings

Shri ZENITH M. SANGMA

Shri CONRAD K. SANGMA
(Chief Minister in-charge Cabinet
Affairs)

*115. Will the Chief Minister be pleased to state:-

- | | |
|---|--|
| (a) The total number of Cabinet meetings held so far outside the State Capital in the name of bringing the governance nearer to the people? | (a) Sir, only 1 (one) Cabinet meeting was held so far outside the State Capital. |
| (b) The total amount of expenditure incurred when the Cabinet meeting was held at Tura? | (b) Sir, information is being collected. |
| (c) The total number of officials and the staffs accompanying them and had to go to Tura for Cabinet meeting? | (c) Sir, information is being collected. |
| (d) The total number of district level officers from Garo Hills and other Departments who were involved? | (d) Sir, 34 (thirty four). |
| (e) The total number of days they were engaged to enable the Cabinet meeting to be held at Tura? | (e) Sir, 3 (three) days. |

Upgradation of Secondary to Higher Secondary School

Shri MAYRALBORN SYIEM

Shri LAHKMEN RYMBUI
(Minister in-charge Education)

*116. Will the Minister in-charge Education be pleased to state the total number of Secondary Schools upgraded to Higher Secondary Schools which is being financially supported by the Government during 2018-19?

Sir, the total number of Secondary Schools upgraded to Higher Secondary Schools during 2018-19 is nil.

Border Haat

Shri SAMUEL M. SANGMA

Shri SNIAWBHALANG DHAR
(Minister in-charge Commerce & Industries)

*117. Will the Minister in-charge Commerce & Industries be pleased to state whether there was any sanction for opening of Gasuapara Border Haat in the past?

No, Sir.

Junior Engineers

Shri ZENITH M. SANGMA

Shri JAMES P. K. SANGMA
(Minister in-charge Power)

*118. Will the Minister in-charge Power be pleased to state :-

(a) Whether it is a fact that there was recruitment of Junior Engineers in MeECL recently?

(a) Yes, Sir.

(b) If the reply at (a) above is in the affirmative, the total number of successful candidates, category-wise?

(b) Sir, there are total of 39 (thirty nine) successful candidates.

Un-reserved category - 1
Khasi Jaintia category - 25
Garo category - 11
Other SC/ST of Meghalaya - 2

(c) The successful candidates for appointment after Personal Interview?

(c) Sir, 39 (thirty nine) candidates.

Fund under ISYDP 2018-19

Shri WINNERSON D. SANGMA

Shri BANTEIDOR LYNGDOH
(Minister in-charge Sports & Youth Affairs)

*119. Will the Minister in-charge Sports & Youth Affairs be pleased to state :-

(a) Whether funds under ISYDP 2018-19 has been released?

(a) Sir, the fund for ISYDP scheme for the year 2018-19 has been released to all Deputy Commissioners.

(b) If the reply at (a) above is in the negative, the reason for the delay?

(b) Sir, does not arise in view at (a) above.

Solar Lantern under New Renewable Energy

Shri MAYRALBORN SYIEM

Shri JAMES P. K. SANGMA
(Minister in-charge Power)

*120. Will the Minister in-charge Power be pleased to state :-

(a) The total number of solar lanterns that have been distributed to students under New Renewable Energy in the State, District-wise?

(a) Sir, a total of 28,000(twenty eight thousand) solar lanterns have been distributed.

| | |
|----------------------------|---------|
| (i) West Garo Hills | - 6000. |
| (ii) East Garo Hills | - 8000. |
| (iii) South Garo Hills | - 2500 |
| (iv) South West Garo Hills | - 6750. |
| (v) North Garo Hills | - 2000 |
| (vi) East Khasi Hills | - 250. |
| (vii) West Khasi Hills | - 1000 |
| (viii) East Jaintia Hills | - 1500. |

(b) The total number of solar power plants that have been installed in the remote PHC/CHC under New Renewable Energy in the State, District-wise?

(b) Sir, a total of 8 (eight) Solar Power Plants of 50 KW capacity have been installed in the remote PHC/CHC.

| | |
|------------------------|-----|
| (i) West Jaintia Hills | - 7 |
| (ii) West Garo Hills | - 1 |

Fines for Overloaded Trucks

Shri SAMUEL M. SANGMA

**Shri SNIAWBHALANG DHAR
(Minister in-charge Transport)**

*121. Will the Minister in-charge Transport be pleased to state whether the Department extracted fines from overloaded trucks from the year 2014 till 2019?

Yes, Sir.

Backward Region Grand Fund (BRGF)

Shri MAYRALBORN SYIEM

**Shri SNIAWBHALANG DHAR
(Minister in-charge C & RD)**

*122. Will the Minister in-charge Community & Rural Development be pleased to state the status of the pending projects under Backward Region Grant Fund (BRGF) in Ri-Bhoi District which have been implemented through DRDA and respective C & RD Blocks?

Sir, there are altogether 276 pending projects under BRGF during 2009-2010 to 2013-2014 out of which 98 projects have been completed but full payment is still pending. The rest of the projects that is 178 projects are still under progress. The total cost of the pending projects was ₹1367.885 lakhs out of which ₹751.904 lakhs has been utilized. The balance ₹615.981 lakhs was not received as the schemes was discontinued by the Government of India from 2013-2014.